

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3961
ANSWERED ON:30.04.2012
BAN ON UNLICENSED SAW MILL
Gohain Shri Rajen

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the number of unlicensed saw mills are running in the North Eastern States;
- (b) if so, the details thereof;
- (c) whether the Government has noticed any effect on environment in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to the unlicensed saw mills?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) &(b) As per reply received from the State of Arunachal Pradesh, Mizoram, Manipur, Sikkim, Meghalaya and Assam no illegal saw mills are running in these States.
- (c) No, Sir.
- (d) In view of (c) above question is not relevant.
- (e) State Forest Departments take action as per law against any unlicensed saw mills found to be operating illegally. Action taken includes seizure of timber/cut material, machineries and accessories and initiating prosecution against those responsible. Regular patrolling by field officials and mobile squads is carried out from time to time to check such illegal activities.